

20-07-06

Hon. Mr. K. Elango, M(J)

Shri D. S. Srivastava for the applicant
and Shri R. C. Shukla, holding brief of
Shri S. Singh for respondents present.
counsel for the applicant submits
that he files application for stay extension
post the same on 25.07.06.

K. Elango
M(J)

O/R

182. stay Extension
Application No 2308/06.
received in section after
completion regular cause
list.

25.7.06

Submitted.

Hon Mr Justice Khem Karan, re
~~the case~~

in
24/7/06

No time left. Adjourned.
List on 14.9.06.

me shu
AM.

REGISTRAR

14.9.06

List O.A. No. 87/04
before Hon. the Bench for
Adm. P.O. No. 10/0.06

10/10.06

REGISTRAR

With the permission
of this Hon. Bench
I am not present
Date 01.10.06
D. S. Srivastava
D. S. Shukla
D. S. Singh
10.10.06

10/10/06.

Hon. Mr. K. Elango, J.M.

Both the Counsel are present.
The learned Counsel for the applicant
states at the Bar that he does
not wish to file this O.A.
Accordingly, O.A. is dismissed
as not pressed.

K. Elango
J.M.